

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 10420/2016

SYNDICATE BANK

Appellant(s)

VERSUS

PHOOL KUMARI

Respondent(s)

(Only Civil Appeal No. 5600 of 2019 is to be listed before the Ld. Registrar's Court.)

WITH

C.A. No. 5600/2019 (IV-A)

(FOR ADMISSION and IA No.96966/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 13-08-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms. Laxmi Kumari, Adv.
Mr. Puneet Taneja, AOR

For Respondent(s)

Dr. Ashutosh Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 5600/2019

Service is complete on the sole respondent but none has entered appearance.

Parties may file statement of case within the stipulated period.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar